POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SHREE DIGVIJAY CEMENT COMPANY LIMITED

Registered and Corporate Office: Digvijaygram 361 140, via: Jamnagar (Gujarat).
Tel: (+91 288) 234 4109; **Fax**: (+91 288) 234 4092

The details subsequent to the completion of the Offer made vide Public Announcement on December 6, 2007, and Corrigendum Public Announcements on January 30, 2008 and under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations"), Cimpor Inversiones, S.A. (the "Acquirer") to acquire 28,274,856 fully paid-up Equity Shares of Rs. 10/- each ("Equity Shares"), representing 20% of the outstanding voting equity share capital of Shree Digvijay Cement Company Limited (the "Target Company"/ "Digvijay"), at a price of Rs. 42.50/- per fully paid-up Equity Share payable in cash ("the Offer") is as under:

1. Name of the Target Company : Shree Digvijay Cement Company Limited
2. Name of Acquirer(s) : Cimpor Inversiones, S.A.
3. Name of Manager to the Offer : Enam Securities Private Limited
4. Name of the Registrar to the Offer, if any : Intime Spectrum Registry Limited
5. Offer Details
6. a) Date of opening of the Offer : February 1, 2008
7. b) Date of closure of the Offer : February 20, 2008
8. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals	
1.	Offer price	Rs. 42.50/-		Rs. 42.50/-	
2.	Share holding of Acquirer before Share Purchase Agreement/PA (No. & %)	Nil		Nil	
3.	Shares acquired by way of Share Purchase Agreement (No. & %)	75,816,681 (53.63%)		75,816,681 (53.63%)	
4.	Shares acquired in the open offer (No & %)	28,274,856 (20.00%)		28,274,856 (20.00%)	
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 1,201,681,380/-		Rs. 1,201,681,380/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
6.1	Price of the Shares acquired				
6.2	No of Shares acquired				
6.3	% of Shares acquired				
7.	Post Offer Share holding of Acquirer (No) (2+3+4+6) %	104,091,537 (73.63%)		104,091,537 (73.63%)	
8.	Pre & Post Offer share holding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		65,557,597 (46.37%)	37,282,741 (26.37%)	65,557,597 (46.37%)	37,282,741 (26.37%)

9. Status of the escrow account, whether released : Not yet released
10. Payment of interest, if any, to the shareholders along with the details thereof : Not applicable
11. Status of investor complaints received, if any : All shareholders queries regarding Offer replied to and none outstanding

The Shares acquired in the Offer are in the process of being transferred by the Target to the Acquirer.

The Acquirer and their respective Directors severally and jointly accept full responsibility for the information contained in this Public Announcement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations and subsequent amendments made thereof.

A copy of this Public Announcement will be available on SEBI s website at http://www.sebi.gov.in.

ISSUED BY MANAGER TO THE OFFER	ON BEHALF OF THE ACQUIRER:
ENAM **ENAM SECURITIES PVT. LTD.** 801/802 Dalamal Towers Nariman Point, Mumbai 400 021 Tel.: +91 - 022- 6638 1800 Fax.: +91 - 022- 2284 6824 Email: digvijayoffer@enam.com Contact Person: Ms. Lakha Nair	**THE ACQUIRER: CIMPOR INVERSIONES, S.A.** Vigo (PONTEVEDRA), at Calle Brasil numbers 56, Postcode 36204, Spain

Date: March 5, 2008
Place: Mumbai

Size: 22x12 cms